RAJYA SABHA

Celebration of the Khalsa at Anandpur Saheb that an express train connecting Anandpur Saheb with Amritsar would be introduced soon; and

(b) if so, by when the proposed train is likely to be introduced?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) No, Sir.

(b) Does not arise.

Balika Samridhi Yojana

- † *197. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the amount deposited in the Post Office accounts of the girls living below poverty line under Balika Samridhi Yojana from 1999, till date;
 - (b) the numbers of girls benefited, State-wise;
- (c) whether Government have cosidered to double the existing amount of scholarhship; and
 - (d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Balika Samriddhi Yojana envisages that grant due to the girl child under the scheme can be deposited in a Post Office or in a scheduled bank. The amount deposited since 1999 and the number of beneficiaries, as per information received from the States, are provided in the Statement enclosed (See below).

(c) and (d) The Scheme envisages that scholarship to eligible girl child, born on or after 15th August 1997, shall be paid beginning from completion of 1 st year of schooling. Therefore, payment of scholarship is not likely to be due earlier than 2003. As such there is no proposal for enhancing the scholarship.

[†] Original notice of the question was received in Hindi.

RAJYA SABHA

Statement

State-wise Funds Deposited and number of beneficiaries from 1999-2000 to 2001 -2002 as on 5.6.2002 under Balika Samriddhi Yojana

(Rs. in lakhs)

SI.	Name of the State/UT	Funds	No. of
No.		Deposited	beneficiaries
1.	Andhra Pradesh	1.456	291
2.	Arunachal Pradesh	8.22	1644
3.	Assam	**	**
4.	Bihar	**	**
5.	Chhatisgarh	263.495	52699
6.	Goa	5.060	1012
7.	Gujarat	57.844	11569
8.	Haryana	31.760	6352
9.	Himachal Pradesh	39.37	7874
10.	Jammu & Kashmir	44.320	8864
11.	Jharkhand	**	**
12.	Karnataka	209.59	41918
13.	Kerala	22.255	4451
14.	Madhya Pradesh	508.710	101742
15.	Maharashtra	97.866	19573
16.	Manipur	4.290	858
17.	Meghalaya	**	**
18.	Mizoram	10.06	2012
19.	Nagaland	**	**
20.	Orissa	317.38	63476
21.	Punjab	33.300	6660
22.	Rajasthan	126.790	25358
23.	Sikkim	**	**
24.	Tamil Nadu	**	**
25.	Tripura	23.350	4670
26.	Uttar Pradsh	8.005	1601
27.	Uttaranschal	**	**
28.	West Bengal	**	**
29.	Andaman & Nicobar	**	**

RAJYA SABHA

SI.	Name of the State/UT		Funds	No. of
No.			Deposited	beneficiaries
30.	Chandigarh		1.765	353
31.	Dadar&Nagar	Haveli	00.740	148
32.	Daman & Diu		**	**
33.	Delhi		**	**
34.	Lakshadweep		**	••
35.	Pondicherry		**	**
	Total		1815.626	363125

Retirement of KV Teachers and Principals

† *198. SHRI GHANSHYAM CHANDRA KHARWAR:

SHRI D.RYADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Teachers and Principals of Kendriya Vidyalayas have been retired prejudicially, for their justified demands during the last five years;
 - (b) if so, the details of charges against these Teachers and Principals;
- (c) whether allegation of going on strike without permission was also levelled against them; if so, the details thereof;
- (d) whether it is a fact that permission is not required for going on strike; and
- (e) if not, the number of strikes resorted to with permission under the Ministry of Human Resource Development during the last five years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir. As reported by KVS, no teachers or Principal has been retired prejudicially.

- (b) Does not arise.
- (c) The question does not arise since there has been no strike of teachers and Principals during the last five years.

[†] Original notice of the question was received in Hindi.

^{**}Information not received from States/UTs.